

Central Government servants, namely standard rent subject to a ceiling of 10 per cent of emoluments.

(b) and (c). Allotments are made to Regular Government servants according to the actual emoluments of the individual from time to time but in the case of work-charged staff a large majority of them are given only one room quarters whatever their emoluments.

(d) The reason for the work-charged staff being treated differently lies in the fact that they have a separate pool of accommodation and with a view to cater to the largest number possible. Constructions for this pool have been only 1 room quarters.

### South Patel Nagar

\*1504. **Shri Tek Chand** : Will the Minister of **Rehabilitation** be pleased to state :

(a) whether it is fact that some houses in South Patel Nagar were constructed on the land area, which was very low, due to the existence of pools, and brick kilns thus necessitating the increase of the width and depth of foundations and thereby the cost ;

(b) if so, how many such houses were constructed in such areas ;

(c) whether house owners allotted houses with deeper foundations, were informed that they would have to pay excessive cost for such foundations, before actually giving them the possession thereof ;

(d) if so, whether copy of the same will be supplied ; and

(e) if not, the reasons why they were not so informed ?

**The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle)** : (a) Yes.

(b) 36.

(c) to (e). It is not the practice to give specific information about the price in regard to each house. The understanding has all along been that the allottees could buy from the owners of their respective houses on payment of the actual costs, including the cost and development charge for the land. In the case of these houses the allottees had been informed that the deposit of Rs. 5,000/- that had been asked for, represented the approximate price of the house.

### Tea Industries

\*1505. **Shri Debendra Nath Sarma** : Will the Minister of **Commerce and Industry** be pleased to state :

(a) whether any amount has been provided for the improvement of the

industry in the Second Five Year Plan period ; and

(b) if so, the details of the scheme ?

**The Minister of Consumer Industries (Shri Kanungo)** : (a) and (b). No specific amounts are provided in the Second Five Year Plan for development of the tea industry but tea cess collections are passed on to the Tea Board every year for various activities including items for the improvement of the tea industry. The question of further assistance to the industry would depend on Government's consideration of the Report of the Plantation Inquiry Commission.

### Second Five Year Plan

\*1506. **Shri Madiah Gowda** : Will the Minister of **Planning** be pleased to state :

(a) whether Second Five Year Plan has been published in any Indian languages ;

(b) if so, in what languages and how many copies ; and

(c) whether the plan publications are available for sale and if so, where ?

**The Deputy Minister of Planning (Shri S.N. Mishra)** : (a) and (b). The work of bringing out Hindi and Urdu translation of the Plan has been taken in hand by the Publications Division of the Ministry of Information and Broadcasting. The State Governments have been requested by the Planning Commission to undertake the preparation of the Plan in other Indian languages. However, since that work is likely to take some time, it has now been decided to concentrate immediately on the translation in all Indian languages of the official summary of the Plan and of an abbreviated summary which has been prepared by the Publications Division.

(c) Copies of the Second Five Year Plan and of the summary are available for sale with the Manager of Publications, Delhi, his agents in various parts of the country and also through the stalls of the Publications Division. The Publications Division have already sold in the aggregate more than one lakh copies of the following publications connected with the Second Five Year Plan brought out by them.

1. Second Five Year Plan—The framework.

2. Second Five Year Plan—Summary of the plan frame papers.

3. Second Five Year Plan.—Summary of the draft outline (English and Hindi).

4. Agriculture in the Second Five Year Plan.